

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3650  
ANSWERED ON:15.12.2011  
SETTING UP OF TRADE CENTRES  
Naik Dr. Sanjeev Ganesh;Patil Shri Sanjay Dina

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government of Maharashtra has sent a proposal to set up trade centres in villages;
- (b) if so, the details thereof;
- (c) the funds sanctioned for this scheme;
- (d) whether Government proposes to provide funds upto Tehsil level; and
- (e) if so, the details thereof and if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a) to (c): Under Swarnjayanti Gram Swarozgar Yojana (SGSY), a major self employment programme of the Ministry of Rural Development, there is a provision for setting up of permanent marketing centres or Haats at Village, District and State levels in all States including Maharashtra. Funds upto Rs.15 lakhs for creation of Village Haats, upto Rs.1.5 crores for a district level Haat and upto Rs.3.00 crores for a Haat at the State capital are permissible under this component. These funds are shared between Centre and the States in the ratio of 75:25 while in case of Centre and North Eastern States, the funds are shared in the ratio of 90:10.

During the financial year 2008-09, Ministry of Rural Development released funds amounting to Rs.556.875 lakhs as first installment to 33 District Rural Development Agencies (DRDAs) of Maharashtra for creation of 99 Village Haats (3 Village Haats per DRDA). Subsequently, the Ministry has also released funds amounting to Rs.50.625 lakhs as second installment to three DRDAs during the financial year 2011-12 so far.

(d) to (e): There is no such proposal as the Ministry of Rural Development has already provided funds to the various states for setting up of Village Haats during the year 2008-09.